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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 15096/2023, CM APPL. 60303/2023 & CM APPL. 45442/2025

MOHAMMAD ZAMAN

.....Petitioner

Through: Mr. Tanmaya Agarwala, Mr. Shwetank Sailakwal, Mr. Anas Tanwir and Mr. Mayank Suryan, Advs.

versus

UNION OF INDIA AND ORS.

....Respondents

Through: Ms. Pratima N Lakra, CGSC, Mr. Chandan Prajapati, Mr. Priyam Sharma and Mr. Shivansh Bansal, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER(ORAL)

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17.09.2025

- 1. Mr. Tanmaya Agarwala, learned Counsel for the petitioner seeks leave to withdraw the petition.
- **2.** The writ petition is disposed of as withdrawn. We therefore do not enter into any other aspect of the matter.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 17, 2025/ng

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